

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(28)

T.C.P No. 94/(MAH)/2015  
CA No. 16 & 21/2017 & 55/2016

CORAM:

Present:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES:

Aneesha Dutta & Anr.

V/s.

Cycus Technologies Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 & 58 of the Companies Act  
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Santosh Paul	Counsel	
	atw Ms. Chaitrika Patki	Adv. for	<u>Chaitrika</u>
	i/b Vidhii Partners	Petitioners	

ORDER

CA 55/2016 & 16, 21/2017 in TCP 94/397-398/NCLT/MB/MAH/2015

By order of the Bench and as per the convenience of the parties, list this matter on  
2.1.2018.

Sd/-

V. NALLASENAPATHY  
Member(Technical)

Sd/-

M. K. SHRAWAT  
Member (Judicial)